

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 59

Dated Guwahati, the 12th May, 2023

The Hon'ble Gauhati High Court has been pleased to nominate Shri Ajin Apang, designated Senior Advocate from Itanagar Bar, as the 5th Member of the Permanent Committee for Designation of Senior Advocates for the State of Arunachal Pradesh, which has now been constituted as follows:-

Name of the Committee	Name of Hon'ble Judges/ Members	Secretary
Permanent Committee for Designation of Senior Advocates for the State of Arunachal Pradesh	1. Hon'ble the Chief Justice 2. Hon'ble Mr. Justice Lanusungkum Jamir 3. Hon'ble Mr. Justice M. R. Pathak 4. Shri Indraneel Chowdhury, Advocate General, Arunachal Pradesh 5. Shri Ajin Apang, Senior Advocate, Itanagar Bar	Registrar General & Registrar-cum-Principal Secretary to Hon'ble the Chief Justice

This Notification will come into effect with immediate effect.

By Order,

Sd/

REGISTRAR GENERAL

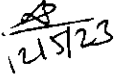
Memo No. HC. III -23/2019/ 2834-2854/G, Dated Guwahati, 12th May, 2023

Copy to:-

1. Shri Indraneel Chowdhury, Advocate General, Arunachal Pradesh.
2. Shri Ajin Apang, Senior Advocate, Itanagar Bar.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Itanagar Bench, Itanagar/ Aizwal Bench, Aizwal.
4. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
6. The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
7. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Gauhati High Court, Guwahati.
8. The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
9. The Joint Registrar, _____, Gauhati High Court, Guwahati.
10. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
11. The Assistant Registrar _____, Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.

14. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr./Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
- ✓ 17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
18. The Court Manager, Gauhati High Court, Guwahati.
19. The Court Officer I & II, Gauhati High Court, Guwahati.
20. The Chief Security Officer, Gauhati High Court, Guwahati.
21. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL


12/5/23